


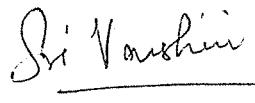

A(a)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21/05/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018  
PETITION NUMBER : CP/53/2017  
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD  
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD  
UNDER SECTION : Rule 11, 241/242, 2(15)&32 of NCLT Rule

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rameswamy Arthi Fernandes	Counsel for Petitioner	
2.	Sri Varshini	Counsel for R9	
3.	K. MOORTHY	Counsel for R 6, 7, 8	

**ORDER**

At request of the parties, list this matter for hearing on 16.07.2019.

(S.VIJAYARAGHAVAN)  
Member (Technical)

-sd-  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)